

HIGH COURT OF ANDHRA PRADESH: HYDERABAD

ABSTRACT

**PUBLIC SERVICES - A.P.J.M.S - Chief Administrative Officers of District Courts (Category - 1) - Transfers and Postings - Ordered.**

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**ROC.No. 3505/2013-C.1**

**Dt. 18-11-2013**

**NOTIFICATION NO. 09/2013. C -1.**

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following transfers and postings: -

I

**Smt. P. Sita Devi**, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, XVI Additional District & Sessions Court, Malkajgiri, Ranga Reddy District (Newly Established court).

**Sri A.Narayana**, Paper Promotee from the Unit of the District Judge, Karimnagar, is transferred and posted as Chief Administrative Officer, Family Court, Nizamabad (Post kept vacant).

**Note:** *The posting of the Paper Promotee viz., Sri A. Narayana is subject to outcome of the W.P.No.30688/2013 on the file of the Hon'ble High Court of Andhra Pradesh, Hyderabad.*

**Sri G. Venkata Krishna**, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of SCs/STs (POA) Act, 1989-cum-X Additional District & Sessions Court, Machilipatnam, Krishna District. (Post kept vacant).

**Smt. A. Gayathri**, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer XIII Additional District & Sessions Court at L.B.Nagar, Ranga Reddy District (Newly established Court).

**Sri P. Satyanarayana**, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Family Court-cum-VII Additional District & Sessions Court, West Godavari at Eluru (Post kept vacant).

- i) S/Sri P. Sita Devi, A.Narayana, G.Venkata Krishna, Smt. A. Gayathri and P. Satyanarayana shall handover charge of their posts to the Superintendent/immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The Chief Judge, City Civil Court, Hyderabad and the District Judge, Karimnagar, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

## II

**Sri C. Bojadas**, Paper Promotee from the Unit of the District Judge, Nizamabad, is transferred and posted as Chief Administrative Officer, VI Additional District & Sessions Court, Siddipet, Medak District (Post kept vacant).

**Sri C. Achyutha Raman**, Chief Administrative Officer, Family Court-cum-VIII Addl. District & Sessions Court, Ongole, Prakasam District, is transferred and posted as Chief Administrative Officer, Principal District Court, Krishna at Machilipatnam vice Sri S. Prabhakar transferred.

**Sri S. Prabhakar**, Chief Administrative Officer, Principal District & Sessions Court, Krishna at Machilipatnam, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Kadapa (post kept vacant).

- i) S/Sri C.Bojadas, Ch Achyutha Raman and S. Prabhakar, shall hand over charge of their posts to the Superintendent/immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Nizamabad, Prakasam at Ongole and Krishna at Machilipatnam, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

## III

**Sri B. Sankara Babu**, Chief Administrative Officer, Special Sessions Court for trial of SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Tirupati, Chittoor District, is transferred and posted as Chief Administrative Officer, III Additional District & Sessions Court, Tirupati, Chittoor District. (Post kept vacant).

**Sri K. Satyanarayana**, Chief Administrative Officer, Special Sessions Court for trial of SCs/STs (POA) Act, 1989, Visakhapatnam, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of SCs/STs (POA) Act, 1989, Eluru, West Godavari District vice Smt. Ch. Rajyalakshmi transferred.

**Smt. Ch. Rajyalakshmi**, Chief Administrative Officer, Special Sessions Court for trial of SCs/STs (POA) Act, 1989, Eluru, West Godavari District, is transferred and posted as Chief Administrative Officer, III Additional District & Sessions Court, Kakinada, vice Sri Renuka Prasad.


**Sri Renuka Prasad**, Chief Administrative Officer, III Additional District & Sessions Court, Kakinada, East Godavari District, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, West Godavari at Eluru (Post kept vacant).

- i) S/Sri B. Sankara Babu, K. Satyanarayana, Smt. Ch. Rajyalakshmi, and Renuka Prasad, shall handover charge of their posts to the Superintendent/immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Chittoor, Visakhapatnam, West Godavari at Eluru and East Godavari at Rajahmundry, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

The Unit Officers concerned are hereby directed not to entertain any applications for leave from the individual concerned. The above individuals are also hereby informed that representations for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

**Note:** S/Sri S.Prabhakar and K. Satyanarayana, Chief Administrative Officers are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.

  
REGISTRAR (ADMN.)

To

1. The Individuals (Through the respective Unit Heads concerned).
2. The District Judges, Ranga Reddy District, Karimnagar, Nizamabad, Krishna at Machilipatnam, West Godavari at Eluru, East Godavari at Rajahmundry, Medak at Sangareddy, Prakasam at Ongole, Kadapa, Chittoor and Visakhapatnam.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Judge, Family Court, Nizamabad.
5. The Judge, Family Court-cum-VII Additional District & Sessions Judge, West Godavari at Eluru.
6. The Judge, Family Court-cum-VIII Additional District & Sessions Judge, Ongole, Prakasam District.
7. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-X Additional District & Sessions Judge, Machilipatnam, Krishna District.
8. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, Tirupati, Chittoor District.
9. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam.
10. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989, Eluru, West Godavari District.
11. XVI Additional District & Sessions Judge, Malkajgiri, Ranga Reddy District.
12. XIII Additional District & Sessions Judge, L.B. Nagar, Ranga Reddy District at Hyderabad.
13. VI Additional District & Sessions Judge, Siddipet, Medak District.
14. III Additional District & Sessions Judge, Kakinada, East Godavari District.
15. III Additional District & Sessions Judge, Tirupati, Chittoor District.
16. The Pay and Accounts Officer, Hyderabad.
17. The District Treasury Officers, Karimnagar, Nizamabad, Krishna at Machilipatnam, West Godavari at Eluru, Medak at Sangareddy, East Godavari at Kakinada, Prakasam at Ongole, Kadapa, Chittoor, Ranga Reddy District and Visakhapatnam.
18. The Sub Treasury Officers, Malkajgiri, Ranga Reddy District, Siddipet, Medak District, Tirupati, Chittoor District.
19. Copy to the President/Organizing Secretary, A.P. Judicial Employees Association, City Civil Courts Complex, Purani Haveli, Hyderabad.
20. The Central Project Coordinator, High Court of A.P., Hyderabad, with a request to direct the concerned to upload the Notification in the High Court's Website.

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